

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 159 OF 2020

WITH

LD-VC-OCW-103 OF 2020

Ulhas Diukar

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. S. N. Joshi, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondent nos. 1 and 2.

Coram :- M. S. SONAK &
DAMA SESHADRI NAIDU, JJ.

Date : 27th August, 2020

P.C.

1. Heard Mr. Joshi, the learned Counsel for the petitioner. Issue notice to the respondents, returnable on 02.09.2020.

2. Ms. Ankita Kamat, learned Additional Government Advocate, waives service on behalf of respondent nos.1 and 2.

3. The petitioner will have to take steps to effect service upon the respondent no.3.

DAMA SESHADRI NAIDU, J.

M. S. SONAK, J.

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